

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 131 & 132 of 2013 in
DFR No. 2245 OF 2012

Dated : 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission
Corpn. Ltd. & Anr.

.....Appellant(s)

Versus

M/s. Ugar Sugar Works Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s): Mr. S.S. Naganand, Sr. Adv.
Mr. S. Sriranga

ORDER

Fresh affidavit has been filed today by the learned counsel for the Applicant.

Issue notice to the Respondents in both the Applications. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **29.05.2013.**

(Rakesh Nath)
Technical Member
Ts/Vs

(Justice M. Karpaga Vinayagam)
Chairperson